

have been increased under one pretext or the other?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) In accordance with the recommendations of the Coal Advisory Committee the maximum quota fixed for a retailer is four wagons per month.

(b) In one case the quota was found to be 4-2/3 wagons per month. It has now been reduced to 4 wagons. Quotas of other dealers have not been increased beyond four wagons per month.

#### Coal and Coke in Delhi

**1691. Shri Ram Garib:** Will the Minister of Home Affairs be pleased to state:

(a) what was the monthly quota of (i) soft coke; (ii) steam coal; (iii) hard coke; (iv) rajhara coal before the commencement of the Block Rake Scheme i.e., 1957-58 in Delhi;

(b) what were the figures in January 1961 in respect of the above;

(c) how many wagons of coal and coke were allotted to the procuring agencies to procure during the months of February to November, 1961;

(d) how many rakes moved during the months of October, November, December, 1960 and January, 1961 respectively against sanctions of ad-hoc basis; and

(e) how many wagons moved against sanctions during the months of October 1960 to January 1961 besides block rake in Delhi?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) Soft coke (including Rajhara coal for which there was no separate quota): 1000 wagons p.m.

Steam coal: 100 wagons P.M.

Hard Coke: 50 wagons P.M.

(b) same as above.

(c) 1500 wagons per month.

(d) & (e)

(Movement in wagons)

	Regular	Ad hoc
Oct. 60 . . .	833	656
Nov. 60 . . .	595	664
Dec. 60 . . .	462	1042
Jan. 61 . . .	1051	542

(The above movement was partly in block rakes and partly in separate wagons).

#### Coke and Coal

**1692. Shri Ram Garib:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the procuring agencies dropped bulk quantities of soft coke wagons (item of public consumption) from the quota of coke and coal which was supposed to move for Delhi since February 1961 and if so, for what reasons;

(b) what was the procedure adopted by Civil Supplies Directorate to allot the surplus wagons which were over and above the quota fixed for the FRD's;

(c) whether it is a fact that most of the surplus wagons of steam coal, hard coke and Rajhara coal were being sold in the black market with the knowledge of Civil Supplies officials under the pretext of Reserve Stock; and

(d) whether it is a fact that some of the dealers who were removed from the list of approved quota holders due to misloading of wagons signed agreements as presidents on behalf of the procuring agencies with Delhi Administration?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) No.

(b) Surplus wagons were kept as reserve stocks.

(c) No.

(d) one such person who signed the agreement as President on behalf

of procuring association in January 1961, was amongst those whose quotas as FRDs were cancelled in May/June 1961 for misloading done prior to January 1961.

#### Coal and Coke in Delhi

1693. **Shri Ram Garib:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that all the procuring agencies procured only 15 to 40 wagons of soft coke instead of 55 wagons per block rake in the months of August and September 1961 to create shortage of the commodity and shooting up of prices in the winter months in Delhi; and

(b) whether it is a fact that the open sale of coal/coke at the Mineral siding is being conducted with the knowledge of Civil Supplies Officer and Assistant Director?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). No. The allotment and movement of wagons during August and September, 1961 is shown in the statement laid on the Table of the House. [See Appendix II annexure No. 99].

#### Vigyan Mandirs in Andhra Pradesh

1694. **Shri Madhusudan Rao:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state the number of Vigyan Mandirs to be opened in Andhra Pradesh during the Third Five Year Plan period?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. Mono Mohon Das): This is to be decided in consultation with the State Government, who have not yet formulated a phased programme for the opening of Vignan Mandirs, as required by the Government of India.

#### Archaeological Monuments in Andhra

1695. **Shri Madhusudan Rao:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the amount (with break up) spent over the maintenance of various archaeological monuments in Andhra Pradesh during 1961-62; and

(b) the amount to be spent on such monuments during the Third Five Year Plan period?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) Expenditure incurred upto October, 1961 is as follows:

Annual Repairs	Rs. 26,070
Special Repairs	Rs. 5,404

(b) Maintenance of monuments is not a plan item.

#### Grants to Andhra Universities

1696. **Shri Madhusudan Rao:** Will the Minister of Education be pleased to state the amount of grant given or to be given to each University in Andhra Pradesh by the University Grants Commission during 1961-62?

The Minister of Education (Dr. K. L. Srinivasa): The following grants have so far been paid by the University Grants Commission to Universities in Andhra Pradesh during 1961-62:—

S. No.	Name of University	Amount of grant paid Rs.
1	Andhra	9,50,535.10
2	Osmania	10,13,251.25
3	Sri Venkateswara	9,48,126.44

Further grant to be paid to the above universities up to the end of 1961-62 will depend upon the progress made by the universities in implementing development schemes approved by the Commission.